

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:5252  
ANSWERED ON:05.09.2011  
LANDS UNDER ARMY OCCUPATION  
Shariq Shri Sharief Ud Din;Verma Shri Sajjan Singh

**Will the Minister of DEFENCE be pleased to state:**

- (a) the details of the lands under occupation of Army in Jammu and Kashmir including the lands occupied in Bhimbat village after the Kargil war;
- (b) the number of people/families affected thereby alongwith the area of land under the occupation of Army so far;
- (c) whether the Government has given compensation to the affected people/families or launched some rehabilitation programme for them and if so, the details thereof;
- (d) the details of compensation/land rent cases pending with the Government so far indicating the amount payable to the farmers;
- (e) the time by which the outstanding amount is likely to be released in all the cases; and
- (f) whether the Government proposes to launch a special recruitment drive in this regard in the State as compensatory measure and if so, the details thereof?

**Answer**

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

- (a) to (f): The information is being collected and will be laid on the Table of the House.